

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-201
IB-985/ND/2020

IN THE MATTER OF:

Hulas Rahul Gupta

Vs.

Union Bank Of India

....Applicant

.....Respondent

SECTION

U/s 94 (1)

Order delivered on 09.10.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

For the Respondent

: Abhishek Anand, Kunal Godhani and Mohak Sharma, Advocate

:

ORDER

Arguments heard. Reserved for orders.

-Sd -

(K.K. VOHRA)
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)